

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**ORDER**

**No.: 92 of 2024/RG**

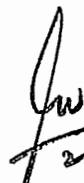
**Dated: 26.01.2024**

In compliance to Order dated 04.01.2024, passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) 643 of 2015 titled All India Judges Association Vs Union of India & Ors, Hon'ble the Chief Justice has been pleased to constitute the following Committee:-

<b>Committee for Service Conditions of the District Judiciary</b>	Hon'ble Mr. Justice Vinod Chatterji Koul Hon'ble Mr. Justice Sanjay Dhar  Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K  Secretary, Law and Justice, UT of Ladakh  <b>Ex-Officio Secretary:-</b> Registrar General, High Court of J&K and Ladakh  <b>Nodal Officer:-</b> Shri Pawan Dev Kotwal, District and Sessions Judge (Retired)
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**Note:-** The Hon'ble Chairperson may co-opt the officers of the Government of UTs of J&K and Ladakh including the Secretaries in the Department of Home, Health, Personnel and Public Works, when issues concerning these departments are being deliberated upon and implemented.

**By Order**

  
26.01.24.

**(Shahzad Azeem)**  
**Registrar General**

No: 1803-20/RG/GS

Dated:26.01.2024

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Judge, High Court of J&K and Ladakh;
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Judge, High Court of J&K and Ladakh;  
*.....for kind information of their Lordships.*
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;

5. Secretary, Law and Justice, UT of Ladakh;
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
7. Director, J&K Judicial Academy, Jammu;
8. Registrar Rules, High Court of J&K and Ladakh, Jammu;
9. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
10. Registrar Administration/Management/Recruitment, High Court of J&K and Ladakh;
11. Director Finance, High Court of J&K and Ladakh, Jammu;
12. Shri Pawan Dev Kotwal, District and Sessions Judge (Retired);
13. Deputy Registrar, Legal Section, High Court of J&K and Ladakh, Jammu;  
.....for information.
- ✓ 14. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of High Court.
15. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
16. Order book.

  
26.01.24.  
**Registrar General**